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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 5/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017

Name of the Company:

Registrar of Companies, Gujarat

V/s.

Trans Real Estate Pvt. Ltd.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PAHWA HWY. RELPONDENT Delasta

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ORDER

None present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondent no. 1.

Learned Advocate Mr. Navin Pahwa filed Vakalatnama for Respondent no. 1.

Reply filed by the Respondent no. 1.

Proof of service filed.

List the matter on 19.05.2017 for hearing before admission as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of May, 2017.